

Name of Talker	Subject
22. Khushwant Singh	(i) Short talk on "Happiness". (ii) Talk on the 'Flowers of India'.
23. B. D. Nag Chowdhury.	Talk in the National Programme on "Education as Investment".
24. Lord Shawcross	Talk on "The Role of Law in International Affairs".
25. Dr. A. M. Khusro	Talk on "Anatomy of Prices".
26. Shoy Lal.	Two talks in the National Programme on "The Farmer's Point of View".
27. Cyril Flory	Talk in the series "Sports and Sportsmen".
28. U. N. Dhebar	Talk on the Nomadic Tribe Week.
29. Prem Bhatia	Short talk on Success.
30. Maharajkumar of Vizianagram	Introductory talk on and a talk reviewing the New Zealand-India Cricket Test series.
31. Dr. H.C. Ganguli, Head of the Department of Psychology, Delhi University.	Talk on "New Horizons in Psychology" for University listeners.
32. Norman C. Dyhrenfurth (Everest hero)	Talk on "The Call of the Everest".
33. Hari Dang (Mountaineer)	Short talks on 'Skiing in Simla' and 'Delhi an over grown village' in the series "Off the Track".
34. Mrs. L. C. Van Voorst Van Beest of Netherlands.	Talk on "Sufism in the West".
35. Prof. M. Mujeeb	Short talk on "Charm" in the series "View Points".
36. Mrs. S. Shridharani.	Short talk on "Charm" in the series "View Points".
37. Jagjit Singh (Kalinga Prize winner).	Talk in the National Programme entitled "In Quest of Cerebral Power".
38. Dr. R. K. Dasgupta.	Talk on "The Idea of an Indian Literature".
39. Dr. K.G. Saiyidain	Talk for the Universities entitled "Valid Values for the New Generation".

Name of Talker	Subject
40. Prof. N. P. W. Moore	Talk on "A trip to Kumaon".
41. Dr. R.O.B. Wijeshekar of the University of Ceylon.	Talk on "Research on Medicinal Plants"
42. Suresh Vaidya	(i) Talk on "Some Indian Trees". (ii) Talk on the writer's point of view in the series "Of Making Books".
43. J. Krishnamurti	Two talks based on a public lecture on "A Philosophy of Love"
44. Dr. J. V. Narlikar	(i) "Theories of the Universe" edited version of a lecture. (ii) Two talks in the National Programme on "Theories of Gravitation".
45. T.A.V. Jadhav	Talk in the series "Sports and Sportsmen".
46. S. Kumar Dev.	Talk on "Recent Economic Trends".
47. Inder Malhotra	Political Commentary in the series "Focus"
48. Ram Lakhina (Associate Secretary, International Students' Conference)	Talk on the "Role of Youth in New India".
49. T. S. Pattabiraman, M. P.	Talk on the "Technique of Elections in India".
50. Manju Chatterji	Talk on "The Advertising Man".
51. Walter Gardner Stanbridge	Short talk on "A London Auction" in the series "Off the Track."
52. Diwan Chaman Lal, M. P.	Talk on "Parliamentary Etiquette".
53. Dr. Savita Ambedkar.	Talk to mark Dr. B.R. Ambedkar's birth anniversary.

INDIAN ENCLAVE IN BURMA ON OPPOSITE SIDE OF NAGALAND

298. SHRI J. C. CHATTERJI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that India has an enclave in Burma on the opposite side of Nagaland;

(b) whether it is a fact that this frontier of about 25 miles has been left unguarded in order to facilitate free movement of Nagas; and

(c) if the answer to part (b) above be in the affirmative, whether it is according to the provisions of the Indo-Burma Treaty?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH):
(a) There is no Indian enclave in Burma across the Nagaland frontier with Burma.

(b) By agreement with Burma, tribal residents within 25 miles of the border, on both sides, are allowed transit across the border, and for this purpose, they are exempted from passport formalities by both countries. It is not correct to say that the Nagaland border, at any point, is left unguarded. Even during the operations in Nagaland, our Security Forces have been given full powers to intercept any armed Naga individual or gangs attempting to cross the border.

(c) The arrangement for the free transit of resident tribals on both sides of the border, referred to above, is not part of any Indo-Burma Treaty, as such, but it is a long-standing practice, always accepted by both Governments.

CEASE-FIRE VIOLATIONS BY PAKISTAN

299. { SHRI OM MEHTA:
 { SHRI SITARAM JAIPURIA:

Will the Minister of DEFENCE be pleased to state:

(a) the number of cease-fire violations by Pakistan in Jammu and Kashmir State in the last three months;

(b) the number of Civil and Military personnel killed in these violations; and

(c) whether the violations are on the increase or decrease?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (DR. D. S. RAJU): (a) During the months of February, March and April 1965, Pakistan committed 810 cease-fire violations in Jammu and Kashmir.

(b) The number of persons killed—

	Indians	Pakistanis
Army	6	23
Police	4	..
Civilians . . .	3	16*
TOTAL . . .	13	39

*Armed intruders.

(c) The number of violation by Pakistan is on the increase.

COMMENTS ON NATIONAL DEFENCE FUND BY COMPTROLLER AND AUDITOR-GENERAL

300 SHRI A. D. MANI: Will the PRIME MINISTER be pleased to state:

(a) whether his attention has been drawn to the comments of the Comptroller and Auditor-General on the handling of the National Defence Fund during 1963-64; and

(b) if so, whether it is a fact that a good part of the money collected has not been utilised for purposes of defence?

THE PRIME MINISTER (SHRI LAL BAHADUR): (a) Yes.

(b) Out of a total cash collection of Rs. 59.37 crores, an expenditure of about Rs. 33 crores has already been authorised for defence purposes. Proposals are under consideration for the utilisation of the remaining amount.